

curring and the employment generated during the Fourth Plan, under

these special schemes are given in the following table:

Name of the Scheme	Allocation (Rupees crores)	Expenditure generated (Nos. lakhs)	Employment generated (Nos. lakhs)
1. Programme for Educated Unemployed.	134.00	100.00	1,77,000 appx.
2. Special Employment Programme for States and Union Territories.	50.00	67.00 (376 lakhs man days)	4,87,000 appx.
3. The Half-a-Million Jobs Programme.	70.00	54.00 (actually released)	3,24,000 appx.

Cement Factory in Bilaspur (Himachal Pradesh)

1726. PROF. NARAIN CHAND PARASHAR: Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether the Himachal Pradesh Government have taken up the proposal for the setting up of a cement factory in Bilaspur District (Himachal Pradesh); and

(b) if so, the likely date by which a decision would be taken in this regard?

THE DEPUTY MINISTER IN THE MINISTRY OF INDUSTRIAL DEVELOPMENT (SHRI ZIAUR RAHMAN ANSARI): (a) No, Sir.

(b) Does not arise

Centre's concurrence to Kerala Government for issuing an Ordinance to prevent fragmentation of plantations

1727. SHRI C JANARDHANAN: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the State Government of Kerala has sought Centre's concurrence for issuing an Ordinance to prevent fragmentation of plantations; and

(b) if so, the broad features thereof and Government's response thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI P. H. MOHSIN): (a) Yes, Sir.

(b) The proposed Ordinance seeks to provide that no owner of a plantation shall, without the sanction of the Government, alienate the whole or any part of that plantation. The proposed Ordinance is being examined in consultation with the concerned Ministries.